



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.6854/2020
(S.W.P. No.1783/2014)

Wednesday, this the 20th day of January, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)

Mohammad Ashraf Kasana, age 27 years, S/o Mohammad Ishaq Kasana,
R/o Hariganiwan, Kangan, Ganderbal.

..Applicant

(Mr. Sheikh Mushtaq, Advocate)

Versus

1. State of J&K through Commissioner/Secretary to Govt. Education Department, Civil Secretariat, Srinagar/Jammu.
2. Director School Education Kashmir, Srinagar.
3. Chief Education Officer, Ganderbal.
4. Zonal Education Officer, Hariganiwan.

...Respondents

(Mr. Rajesh Thapa, Deputy Advocate General)

O R D E R (ORAL)

Mr. Justice L. Narasimha Reddy:

It is represented by learned counsel for applicant that the T.A. has become infructuous. It is accordingly dismissed. There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

January 20, 2021

/sunil/dsn/sd/shakhi